

PRL SR. CIVIL JUDGE AND JMFC, GUBBI
Smt. Fairoza Hanif Sab Ukkali
PRL SR. CIVIL JUDGE AND JMFC, GUBBI
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	L.A.C. 27/2010 (ENQUIRY)		D.N venkataramgowda Vs The spl Land acquisition officer	RJN DMB
2	O.S. 6/2015 (COMPROMISE)		Narasimhachar.A.B Vs Puttashamachar.A.B	C.R.Balasubramanyam
3	O.S. 125/2018 (SETTLEMENT)		Krishna Bai Vs Dharm Singh	KRISHNAMURTHY NB
4	M.V.C. 1250/2019 (SETTLEMENT)		Anandaswamy Vs Chandrashekarappa.k.H	Chandrashekar.M.S
5	M.V.C. 222/2020 (SETTLEMENT)		Nagaraju.B.R. Vs Dayananda B.T	Rajendra Prasad R.S.
6	M.V.C. 575/2020 (SETTLEMENT)		Basavaraju Vs Srinivasamurthy B.R.	Chandrashekar M.S.
7	AIR.MISC. MVC 43/2020 (SETTLEMENT)		Santhosh A.H. Vs Umesh	a
8	M.C. 51/2020 (NOTICE TO RESPONDENTS)		Manohar K Vs Kavya H K	Prameela M R
9	O.S. 65/2018 (NOTICE) IA/1/2018		Gayathamma Vs Shivalingaiah	Shivakumar B
10	R.A. 3/2018 (ARGUMENTS)		Govindappa Vs Gangayallamma	N Sadashivaiah
11	O.S. 59/2019 (ARGUMENTS)		A.C.Rajashekar Vs M.D.Krishnegowda	K.S
12	O.S. 83/2019 (ARGUMENTS)		T.A.Murthy Vs Kavitha B	R S Rajendraprasad
13	O.S. 117/2020 (TO HEAR)		Vidyasagar.H Vs Basamma	T G Shadakshari
11.00 AM to 02.00PM				
14	M.C. 5/2020 (NOTICE)		Govindaraju Vs Jayamma	K Shashikumar
15	M.C. 33/2020 (NOTICE)		Annappa Vs Sowmya M N	T.N Gururaj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 394/2019 (EVIDENCE)		Manjunatha L Vs Jayadeva A.C.	B.M. Shivaraju
17	M.V.C. 752/2019 (EVIDENCE)		Gowamma Vs Jeetendra.R.Patel	Renuka Prasad.T.E
18	M.V.C. 753/2019 (EVIDENCE)		Sharadamma Alias Sharadha Vs Jeetendra.R.Patel	Renuka Prasad.T.E
19	O.S. 121/2019 (EVIDENCE)		Gangamma Vs Govindaiah	K M Srinivas
20	M.V.C. 1197/2019 (EVIDENCE)		Mallikarjuna Vs Jayaprakash	Hemantharaju.C.B
21	O.S. 3/2020 (EVIDENCE)		Govindaiah Vs Rangaiiah	H N Devaraja
CROSS EXAMINATION OF DW				
22	O.S. 17/2018 (EVIDENCE)		Nagaraju Vs Venkatalakshamma	H N Devaraja
CROSS EXAMINATION OF PW				
23	Civil Misc 1/2019 (EVIDENCE) 1A/1/2019		Krishnappa Vs Hanumaiah @ Hanumanna	Chandrashekaraiah A S
DEFN EVIDENCE				
24	O.S. 101/2018 (EVIDENCE)		Chikkamma Vs Ramachandraiah	S Ranganatha
PLNTF EVIDENCE				
25	O.S. 43/2019 (EVIDENCE) 1A/3/2019 1A/1/2019 1A/2/2019		Harsha K Vs Shivanarjajiah	D Gangegowda
26	M.V.C. 754/2019 (EVIDENCE)		Hema Vs Jeetendra.R.Patel	Renuka Prasad.T.E
27	M.V.C. 1239/2019 (EVIDENCE)		Sannathayamma Vs Premasagar	Chandrashekar.M.S
28	O.S. 179/2019 (EVIDENCE)		Shivanna Vs Basavaiah	D Gangegowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.V.C. 1456/2019 (EVIDENCE)		Santhosh Vs Harisha.K	Anil.N.S
RESPONDENT EVIDENCE				
30	M.C. 9/2017 (EVIDENCE)		B.M. Rajegowda @ Mariyappa Vs R.B Uma	B S Madhusudhan
31	ECA 1/2019 (EVIDENCE)		C.Harish Gowda Vs C.L.Ranganath	Nagaraju K.C
32	M.V.C. 949/2019 (EVIDENCE)		D.V.Shyaja Vs K.R.Venugopala Shetty	Chidanandamurthy B K
33	M.V.C. 132/2020 (ISSUES)		P. Vasanthakumari Vs Prahlaad	Anil N S

Cases listed below are adjourned due to Covid-19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 637/2017 (NBW to Accused)		State By Gubbi Police Vs Nadeem Ahammed	APP. T.Rakhi
2	C.C. 528/2018 (NBW TO CWs)		State By Gubbi Police Vs Renukappa PS	APP. T.Rakhi
3	C.C. 397/2017 (Witness summons to C/W)		State By Gubbi Police Vs Narasimhamurthy	APP. T.Rakhi
4	C.C. 133/2018 (Witness summons to C/W)		State By Gubbi Police Vs Nanjaiah	APP. T.Rakhi
5	C.C. 193/2018 (Witness summons to C/W)		State By Gubbi Police Vs Kantha alias Shanthakumar	APP. T.Rakhi
6	C.C. 490/2018 (Witness summons to C/W)		State By Gubbi Police Vs Siddaraju Alias Sidda	APP. T.Rakhi
7	C.C. 639/2018 (Witness summons to C/W)		State By Gubbi Police Vs Prasantha Kumar	APP. T.Rakhi

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 22/2018 (SETTLEMENT)		Kariyanna Vs Narasimhamurthy alias Jayanna	H N Devaraja
2	R.A. 10/2018 (SETTLEMENT) IA/2/2018		Vidya Vs Basavaraju	D Manjunatha
3	M.V.C. 1008/2018 (SETTLEMENT)		Madhu Vs Srinivas.H.K	K.C.Nagaraja
4	EX 192/2018 (AWAIT)		B.K.Anantharamu Vs Maqbul Unnisa	H N Devaraja
5	O.S. 8/2019 (SETTLEMENT)		State Bank of India Vs Narayanarao A.B.	H Rajanna
6	M.V.C. 215/2019 (SETTLEMENT)		Narayanappa Vs Swati Ashoka Pai	Lokesh D M
7	M.V.C. 310/2019 (SETTLEMENT)		Satheesh.S Vs Doddaiah.G	P.R.Jayarangaiah
8	R.A. 48/2019 (SETTLEMENT)		Sannamma Vs Puttarangaiah	Nagaraju D
9	M.V.C. 960/2019 (SETTLEMENT)		Mallikarjuna.G.R Vs Gowramma	Prasannakumar
10	M.V.C. 961/2019 (OBJECTIONS)		Ramanna Vs Gowramma	Prasanna Kumar
11	M.V.C. 993/2019 (SETTLEMENT)		Bheemaraju.G.S @ Gunda Vs Sunil	Nagaraja K.C.
12	M.V.C. 995/2019 (SETTLEMENT)		Somashekharataah.H.S Alias Somanna Vs Sunil	Nagaraja.K.C
13	M.V.C. 1229/2019 (SETTLEMENT)		Pavithra Vs Anilkumar K.	Chandrashekar M S
14	M.V.C. 1431/2019 (SETTLEMENT) IA/1/2020 IA/2/2020		Ramesh Vs Yogananda.T.S	Nagaraja.K.C
15	M.V.C. 1225/2019 (STEPS)		Prakasha Vs K.S.Yuvaraja	Chandrashekar M.S.

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Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 6/2020 (S S TO DEFENDANTS)		Yekanthaiah alias Yekanthagowda Vs Lakkamma	K M Srinivas
17	M.V.C. 565/2020 (Written statement)		Byatarayappa Vs Shakuntala	Chandra shekar M.S.
18	O.S. 72/2020 (Written statement)		M P Raveesh Vs Lakshmipathi	S Ranganatha
19	O.S. 90/2020 (S S TO DEFENDANTS) IA/1/2020		Kalappa Vs Mahalingaiah	Chintamani Ramasharma Balasubrahmanyam
20	O.S. 120/2020 (TO HEAR ON IA) IA/1/2020		Thimmakka Vs Thimmakka	R S Rajendraprasad
11.00 AM to 02.00PM				
21	EX 18/2020 (SETTLEMENT)		Karirangaiah Vs Siddalingaiah	Sadashivaiah.N
22	EX 36/2020 (OBJECTIONS)		Jayamma Vs Gangamma	K S Jagannatha
23	O.S. 70/2020 (OBJECTIONS)		M S Rudresh Vs M N Shivalingappa	B V Rajeev
24	EX 94/2020 (NOTICE TO JDR)		B Gangaiah Vs Special Land Acquisition Officer	Nandeesh C
(L.A.C./0000028/2015)				
25	M.V.C. 1157/2019 (NOTICE)		Shivashankar.S.G Vs Subbanna	Nagaraja.K.C
26	M.V.C. 1158/2019 (NOTICE)		R.Udayakumar Vs Subbanna	Nagaraja.K.C
27	M.A. 6/2020 (NOTICE)		Gangamma Vs Rajanna	Shanthagowda
28	M.V.C. 246/2016 (EVIDENCE)		Keshavamurthy Vs Sunilkumar	B S Madhusudhan
29	O.S. 106/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Karnataka Bank Ltd. , Gubbi Vs T R Siddaramaiah	C B Hemantharaju

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.V.C. 1449/2018 (EVIDENCE)		Kiran V.S. Vs S.M.Habibathul Amila	Hemantharaju C.B.
31	M.V.C. 1450/2018 (EVIDENCE)		Bhanu Prakash.G.K. Vs S.B.Habibathul Amila	Hemantha Raju
32	M.V.C. 269/2019 (EVIDENCE)		Rajeshwari Vs Kiran M.	Dakshinamuthy M.
PLNTF EVIDENCE				
33	O.S. 108/2017 (EVIDENCE) IA/1/2017		Lalithamma Vs Shivanna	S Ranganatha
34	O.S. 102/2019 (EVIDENCE)		Sakamma Vs Mahadevamma	H L Somasundar
35	M.V.C. 1057/2019 (EVIDENCE)		Sunil Kumar.K.R Alias Sunil Vs K.T.Karegowda	Siddaramanna.H.V
36	M.V.C. 1223/2019 (EVIDENCE) IA/1/2020		Ramanjinappa Vs Annappaswamy	Chandrashekar M.S.
37	M.V.C. 871/2018 (ARGUMENTS)		Nagaraju K.B. Vs Chikkanna V.	B.S.Madhusudhan
38	L.A.C. 243/2016 (ARGUMENTS)		Lakshamma Vs Special Land Acquisition Officer	H N Devaraja
39	O.S. 122/2019 (ARGUMENTS)		Mohamed Hussain Vs Mohamed Habbeb Sab	K M Srinivas
40	O.S. 94/2018 (ORDERS) IA/1/2018		Chethan Kumari Vs Siddamallaiah	Dinesha B S

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 55/2020 (SUMMONS) IA/1/2020		Lakkamma Vs Jayalakshamma	K.N.Gururaja
2	O.S. 115/2020 (SUMMONS) IA/1/2020 IA/2/2020		A.T.Srinivas @ A.T.Srinivasgowda Vs Panchayath Development Officer	D Manjunatha
3	O.S. 263/2020 (SUMMONS)		Kamalamma Vs H.K. Nanjappa	Siddalingaiah B
4	O.S. 371/2020 (SUMMONS) IA/1/2020		A.B.Hemanna Vs S.D.Gurugovindaiah	Sathyannarayana Shetty K T
5	O.S. 187/2016 (NOTICE)		Ramanna Vs Rangaswamalah	N Sadashivaiah
6	O.S. 365/2019 (NOTICE) IA/1/2019		K.N.Shobha Vs Narasimhamurthy	K G Narayana
7	EX 23/2019 (Objection)		Shanthamma Vs T.G.Chidananda	Arun C S
8	Misc 12/2019 (Objection) IA/1/2019		R.Mangalamma Vs Hanumaiah	H L Rajashekaraiiah
9	O.S. 237/2010 (STEPS)		M.N.Parameshwaraiah Vs Gowamma	K.S.Jagannaha S.Basavarajaiah
10	EX 6/2013 (HEARING)		H.D.Rangaswamy Vs Mahadeva @ Madeva	D Gangegowda
11	EX 3/2014 (HEARING)		B.C. Keshavamurthy Vs Mahadevamma	K M.S.
12	O.S. 53/2019 (ORDER ON IA)		Shanthala Vs B.Guruchanaabasappa	Prasanna Kumar
13	O.S. 77/2020 (HEAR ON IA) IA/1/2020		Shivagangamma Vs Devaraju	K G Narayana
14	O.S. 149/2020 (HEAR ON IA) IA/1/2020		G.S.Mahesh Vs Nanjundaiah	Jagannatha K.S
15	O.S. 467/2017 (EVIDENCE)		A.G. Prare Jan Vs D. Mohammed Khan, Jaharabi dead by L.Rs.	K G Narayana

CIVIL JUDGE AND JMFC, GUBBI
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PRL. CIVIL JUDGE (J.R. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 229/2020 (SUMMONS) IA/1/2020		Yallaiah Vs Hariyappa	C K Ravindra
17	O.S. 289/2020 (SUMMONS)		K.M. Mahadevaiah Vs Maribasappa	Chintamani Ramasharma Balasubrahmanyam
18	FDP 3/2017 (STEPS)		Jayalakshamma Vs Sakamma dead by her Lrs.	C G Sathyanarayan
19	O.S. 255/2015 (EVIDENCE) IA/1/2015		Narayanappa Vs Lakkaiah	
20	O.S. 355/2015 (EVIDENCE)		Basavaraju Vs K.R.Narasegowda	C.R.Balasubrahmanyam
21	O.S. 357/2015 (EVIDENCE) IA/1/2015		Lakkaiah Vs Narayanappa	C R Balasubramanyam
22	O.S. 255/2016 (EVIDENCE)		Doddamma Vs Bettappa	Susheelamma K.R.
23	O.S. 321/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangamma Vs L.Rs.Renuka	Nandeeshaiiah
CROSS EXAMINATION OF PW				
24	O.S. 313/2014 (EVIDENCE) IA/1/2014		Radhamma@ N.V.Radha Vs Thirumalaiah	C.R.Balasubramanyam
25	O.S. 217/2015 (EVIDENCE) IA/1/2015		Paramesh Vs T M Lakshmaiah	Chintamani Ramasharma Balasubrahmanyam
26	O.S. 353/2015 (EVIDENCE) IA/1/2015		Sujatha Vs Shivanna	S.R.Ramakrishnaiah
27	O.S. 443/2016 (EVIDENCE)		Ramachandraiah Vs Somasekharaiah	C G Sathyanarayan
28	O.S. 21/2016 (Further Chief of PW.1) IA/2/2016 IA/1/2016		Nanjndappa Vs Panchayath Development Officer	S.R.Ramakrishnaiah
29	O.S. 101/2016 (Further Chief of PW.1)		Shivanna Vs Chandraiah	S.Ranganath
30	P and SC 1/2019 (Further Chief of PW.1)		Gangamma Vs Nil	D Manjunatha

Case listed below are adjourned due to Covid-19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
LOK ADALATH				
1	C.C. 451/2015 (A.D.R.)		P.S.I. Chelur Police Station Vs P. Suresha	
2	C.C. 596/2019 (A.D.R.)		CHELUR PS Vs Nanjaiah	APP Muniraja M

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 68/2017 (SUMMONS)		Chennigappa Vs Shankarappa	Girish T N
2	O.S. 418/2017 (SUMMONS) IA/1/2017		M.R. Gurumurthy Vs M.R. Prakash	H L Rajashokaraiah
3	O.S. 86/2018 (SUMMONS)		Drakshayini Vs Premakumar	Nagaraju K C
4	O.S. 96/2019 (SUMMONS)		Padmanabha Rao Alias Padmoji Rao Vs Venkob Rao	C G Sathyanarayan
5	O.S. 340/2019 (SUMMONS)		Venkateshaiah Vs Hombamma	K G Narayana
6	O.S. 398/2019 (SUMMONS)		Kenchaiah Vs Siddamma	Lokesh.P.
7	O.S. 408/2019 (SUMMONS)		Anusuya Vs Mangalagowramma	Arun C S
8	O.S. 28/2020 (SUMMONS) IA/1/2020		Siddalingaiah Vs Prakash	Chintamani Ramasharma Balasubrahmanyam
9	O.S. 36/2020 (SUMMONS)		Shobha.M.B. Vs The principal secretary	V. Rudresh
10	O.S. 66/2020 (SUMMONS)		Lakshmaiah Vs Honnappa	Chintamani Ramasharma Balasubrahmanyam
11	O.S. 68/2020 (SUMMONS) IA/1/2020		Gangamma Vs Rajanna.D.L.	SHANTHAGOWDA
12	O.S. 86/2020 (SUMMONS) IA/1/2020		Canara bank Vs Sathish K.V.	B Shivakumar
13	O.S. 198/2020 (SUMMONS)		Ramaiah Vs Sreekantachari	K M Srinivas

AMENDMENT

14	O.S. 92/2019 (SUMMONS)		T.A.Mala Vs G.S.Mohamed Ghouse	K M Srinivas
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AWAIT COMMISSIONER WARRANT/REPORT

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	FDP 4/2013 (SUMMONS)		Shivanma Vs Thimmaiah	CRB
AWAIT SUMMON/NOTICE				
16	O.S. 106/2020 (SUMMONS)		Nagaraju K.M. Vs Ravish K.M.	B.R. Prabhulinga Murthy
17	O.S. 282/2020 (SUMMONS) IA/1/2020		V.Geetha Vs R.Narasimhamurthy	H L Somasundar
SS TO DEFT. BY RPAD				
18	O.S. 196/2020 (SUMMONS) IA/1/2020		H.B. Maheshwara Aradya Vs Balaiiah	N Sadashivaiah
19	O.S. 328/2020 (SUMMONS) IA/1/2020		A.K. Chikkathimmaiah Vs Shivarajaiah	H L Rajashekaraiah
WRITTEN STATEMENT				
20	O.S. 226/2020 (SUMMONS) IA/1/2020		K.Narasimhaiah Vs K.Chikkahuchaiiah	Vinayakumar
21	O.S. 50/2016 (NOTICE)		Rajanna Vs Channabasamma	HLS
22	O.S. 110/2016 (Objection)		G.Vasanthkumar Vs G.Chandrashekhar	P.M.Pushpavathi
23	O.S. 298/2019 (Objection) IA/1/2019		Nagarathamma Vs Ramaiah	Giriraju, H.S.
24	O.S. 372/2013 (STEPS) IA/1/2013		Mayamma Vs Ningamma	C.G.Sathyanarayana
25	O.S. 358/2019 (HEAR ON IA) IA/1/2019 IA/2/2019		Kempamma Vs Seebanaiah	Nagaraju D
26	O.S. 304/2013 (EVIDENCE) IA/1/2013		Gowamma Vs Jayamma	C.G.Sathyanarayana
27	O.S. 70/2019 (EVIDENCE)		Gowamma Vs K.R. Parameshwaraiah	Chintamani Ramasharma Balasubrahmanyam
CROSS EXAMINATION OF DW				
28	O.S. 142/2012 (EVIDENCE)		HONNAPPA Vs C.S.NINGALAH	C.G. SATHAYANARAYANA

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 32/2015 (EVIDENCE) IA/1/2015		G.Yathish Vs Thirumalegowda	C G S
	DEFN EVIDENCE			
30	O.S. 2/2014 (EVIDENCE) IA/1/2014		M.C.Channabasavegowda Vs Viswanatha	K.Rajkumar
31	O.S. 58/2015 (EVIDENCE)		A.S. Channabasavaiah Vs Shivarudramma	B.C.
32	O.S. 150/2015 (EVIDENCE)		B.L.Mahadevaiah Vs Muniswamy	K M Srinivas
33	O.S. 358/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Annayyappa Vs Gajendra Kumar	C K Ravindra
34	O.S. 30/2019 (EVIDENCE)		Chandraiah Vs Siddalingaiah	B Shivakumar
35	O.S. 68/2018 (ARGUMENTS)		Jayaram Vs Gangadharaiah	C G Sathyanarayan
36	EX 18/2006 (Awaiting Report)		G.S.Arun Kumar Vs Muniswamy	C.G.Sathyanarayana
37	O.S. 160/2011 (Further Chief of PW.1) IA/1/2011		BASAVARAJ.C Vs G.SHIVAKUMARAIAH	S. BASAVARAJAIAH
38	O.S. 36/2019 (Further Chief of PW.1) IA/1/2019		Muzeeb Khan Vs Mazar Khan	K G Narayana

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
CONCILIATION		11.00 AM to 02.00PM		
1	Crl.Misc. 201/2020 (A.D.R.)		Smt. Sumitra Vs Sri. Rudresh	B Chidanandamurthy
Cases listed below are adjourned due to Covid 19				
2	Crl.Misc. 257/2020			